

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 30<sup>th</sup> April, 2026

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that as Hon'ble the Chief Justice, Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma will be travelling on 30-04-2026, on account of official works, it is notified as follows:-

- (i) Court will sit on 30-05-2026 (5<sup>th</sup> Saturday) instead of 02-05-2026 (1<sup>st</sup> Saturday).  
(ii) All cases to be listed on 02-05-2026 will be rescheduled on 30-05-2026.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

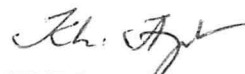
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Endt. No. HCM/1/96-BENCH/ 10796-10813

Imphal, the 30<sup>th</sup> April, 2026

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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